IN THE HIGH COURT OF JHARKHAND AT RANCHI

F.A. No.21 of 2019

Usha Budhia & Others .... …. Appellants

Versus

M/s. Feacon Engineers & Others .... Respondents

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellants : Mr. Sumeet Gadodia, Advocate
For the Respondents : Mr. Indrajeet Sinha, Advocate
Mr. Rahul Kr. Gupta, Advocate

Order No.07 Dated- 10.09.2020

Heard the parties through video conferencing.

Learned counsel for the appellants prays for time.

Prayer for time is allowed as the last chance.

List this appeal after six weeks.

Animesh/ **(Anil Kumar Choudhary, J.)**